

Unsecured financial creditors belonging to any class of creditors							03-09-2021
Sl.No.	Name of the Creditor	Amount of claims received	Amount of claims admitted	% Share in Total Amount of Claims Admitted	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification
1	Jagdish S. Kanjhan	2,82,55,397	2,69,94,412	2.63	-	-	12,60,985
2	Pradeep Laljani & Dropati Laljani	4,26,16,406	3,19,01,206	3.11	-	-	1,07,15,200
3	Zarir J. Nagarwalla & Meher Z. Nagarwalla	3,96,09,578	2,88,34,083	2.81	-	-	1,07,75,495
4	Vivek John, Uday Sait, Shaji Mathew & Dimple Gotla	3,53,85,573	2,31,48,930	2.25	-	-	1,22,36,643
5	Suresh Lal Goklaney	3,45,41,486	84,42,192	0.82	-	-	2,60,99,294
6	Shreelekha Yogesh Dixit & Yogesh Vijay Dixit	94,01,392	89,46,555	0.87	-	-	4,54,837
7	Sanober Adil Kotwal & Jehaan Adil Kotwal	1,03,68,469	1,03,63,705	1.01	-	-	4,764
8	Hitesh Vithal Asarpota	4,84,12,172	2,78,03,393	2.71	-	-	2,06,08,779
9	Rajeshwari Suthan & Harihara Suthan	2,38,39,306	2,30,91,990	2.25	-	-	7,47,316
10	Ajay Ramkuber Tripathi & Mamta Ajay Tripathi	2,37,46,672	2,22,30,486	2.16	-	-	15,16,186
11	Subhash Shiwtarkar & Kiran S. Shiwtarkar	7,08,32,177	4,98,06,538	4.85	-	-	2,10,25,639
12	Philip George & Reena Philip	4,85,51,804	4,63,49,350	4.51	-	-	22,02,454
13	Sharmila Rohit Rana & Rohit Omprakesh Rana	2,86,37,543	1,81,20,070	1.76	-	-	1,05,17,473
14	Ajay H Mehta	34,04,712	34,00,983	0.33	-	-	3,729
15	Rajesh Kumar Singh & Delhia Singh	2,63,56,984	2,51,71,496	2.45	-	-	11,85,488
16	Priya Kaushik Tanna	1,00,00,000	1,35,65,304	1.32	-	-	-
17	259 Paties	-	-	-	-	-	-
18	Rena Narvekar & Shrikant Narvekar	2,97,97,128	2,93,27,972	2.86	-	-	4,69,156
19	Lakshmi Kumar Subramanian	2,73,53,223	2,33,23,588	2.27	-	-	40,29,635
20	Abbas Fakruddin	4,76,00,253	4,58,28,469	4.46	-	-	17,71,784
21	Rajan Karan Singh Gurkha & Saraswati Gurkha & Lipsy Nazareth Almedia & Late Karan Singh Jhora Singh Gurkha	2,30,69,182	2,30,64,039	2.25	-	-	5,143
22	Ranjan Popat & Shandip Jamnadas Popat	50,00,000	70,45,602	0.69	-	-	-
23	Vivek K Gangrade & Smita Gangrade	1,45,35,202	1,42,70,553	1.39	-	-	2,64,649
24	Ketankumar Pansukhlal Sarda & Mayuri Ketanbhai Sarda & Bansiban Kishor Nagori	5,56,54,203	4,03,83,561	3.93	-	-	1,52,70,642
25	Nitin R. Kamat & Rania Kamat & Ramdas Kamat & Savita Kamat	5,04,92,689	3,00,28,188	2.92	-	-	2,04,64,501
26	Chandru Badrinarayanan & Sasikala Chandru	3,73,87,408	2,77,67,123	2.70	-	-	96,20,285
27	Rajeev Rai & Sheetal Rai	4,75,49,387	2,82,78,754	2.75	-	-	1,92,70,633
28	Milan Ruparelia	2,03,53,761	1,94,46,980	1.89	-	-	9,06,781
29	Shantanu Arun Mhaisalkar	3,74,47,157	3,65,17,361	3.56	-	-	9,29,796
		88,01,99,264	69,34,52,882	67.52	-	-	19,23,57,287

Note:

- 1) Claims have been admitted as per records available with the Corporate Debtor
- 2) The Principal amount admitted includes installment paid towards the flat, TDS paid. However, it excludes the following:
 - a) Stamp Duty and Registration charges paid to respective statutory authorities
 - b) Service tax, VAT, and GST paid to the company
 - c) Other claims/ charges/ penalties not classified as liabilities under the IBC Code, 2016 of CIRP Regulations, 2016.
- 3) The interest admitted has been calculated at the rate of 8% as per regulation 16A(7) of CIRP Regulations, 2016.
- 4) Claimants whose claims have been provisionally admitted are requested to file a fresh/ revised FORM CA as per the remarks